

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/18/95/AMR/2024		95 of IBC	Bank Of Baroda Vs Mr. Rayapati Sambasiva Rao and M/s Transstroy India Limited

ORDER

Present: Mr. Aishwarya, Proxy Counsel for the FC.

Mr. M.L. Narsimham, Ld. Counsel for the PG.

Mr. PVS Kaliki Murthy, RP.

At the request of the Ld. Counsel for the PG, for filing objections to the RP's report and for filing counter, list the matter on 17.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)